COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 508 of 2016
In DFR No. 2848 of 2016

Dated: 27th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member

In the matter of:

Punjab State Transmission Corporation Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) :

ORDER

IA No. 508 of 2016
(Appl. for Condonation of Delay)

Issue notice to the Respondents returnable on 27.10.2016. Dasti, in addition, is permitted.

List the matter on ***27.10.2016.***

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt